

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2204
ANSWERED ON:01.12.2000
PRODUCTION OF CNG VEHICLES .SHRI MADHAVRAO SCINDIA
MADHAVRAO SCINDIA

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government propose to encourage and promote production of CNG driven vehicles and for conversion of existing vehicles into CNG driven vehicles, as a policy, instead of the proposed ban on plying of old vehicle;
- (b) if so, the policy, of any, adopted in this regard; and
- (c) the steps so far taken in popularisation of CNG vehicles and the progress made so far in this direction?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(DR. VALLABH BHAI KATHIRIA)

(a) to (c): Government is encouraging CNG driven vehicles by levying a concessional rate of Customs Duty on import of CNG kits. The Supreme Court of India in the matter of M.C. Mehta Vs. Union of India and others vide their order dated 28th July, 1998 inter alia directed Government of National Capital Territory of Delhi that

(i) no 8 year old buses to ply except on CNG or other clean fuels,

(ii) Entire city bus fleet (DTC and Private) to be steadily converted to single fuel mode on CNG. Accordingly Government of National Capital Territory of Delhi has taken steps both for introduction of new buses using CNG as fuel as well as exploring the possibilities of retrofitment of CNG conversion of in-use buses. Society of Indian Automobile Manufacturers (SIAM) has reported that two 3-wheeler manufacturers are producing CNG 3-wheeler and two commercial vehicle manufacturers have started production of CNG bus chassis and are supplying to Delhi Transport Corporation. Some car manufacturers are also supplying cars running on CNG for private/commercial use. Several companies are developing CNG conversion kits.